26,9

they might refine it there. They purchase only raw sugar. We produce refined sugar for our own consumption.

ALRLINKING OF THE IMPORTANT TOWNS OF MADHYA PRADESH WITH DELHI

*430. THAKUR BHANU PRATAP SINGH: Will the Minister of CIVIL AVIATION be pleased to state;

- (a) whether any proposal has been received by Government from the Government of Madhya Pradesh for airlinking important towns of the State with Delhi on payment of subsidy from the Civil Aviation Development Fund; and
- (b) if so, at what stage is the consideration of the proposal at present?

THE MINISTER OF CIVIL AVIATION (SHRI N. KANUNGO): (a) Yes, Sir.

(b) The matter ig still under consideration.

THAKUR BHANU PRATAP SINGH: May I know whether the service linking Calcutta, Rourkela, Raipur, Bhopal and Delhi ha9 been discontinued?

SHRI N. KANUNGO: Yes, it has been discontinued because the traffic offered was very little.

PROVHJENT FUND SCHEME FOR SHOP EMPLOYEES IN DELHI

- •431. SHRI D. THENGARI: Will the Minister of SOCIAL SECURITY i be pleased to state:
- (a) whether the Provident Fund | Scheme has been made applicable to j employees of shops in Delhi; and
- (b) if the answer to part (a) i above be in the negative, what arc j the reasons therefor?

DEPUTY MLNISTERIN THH MINISTRY OF LAW (SHRI JAOANATH RAO): (a) Yes. The Employees' Provident Funds Act, 1965, and the Employees' Provident Funds Scheme, 1952, framed thereunder have already been applied to certain categories of trading and commercial establishments employing 20 or more persons all over the country, including Delhi, with effect from the 30th April, 1962.

to Questions

(b) Does not arise.

SHRI D. THENGARI: To what categories has this been applied?

SHRI JAGANATH RAO: To shops and establishments and all kinds of industries which come within the purview of the definition contained in the Factories Act and which employ more than twenty persons.

SHRI B. K. GALKWAD: May I know the number of workers in Delhi to whom this scheme will be applied?

SHRI JAGANATH RAO: I want notice.

WELFARE PROGRAMME FOR SCHEDULED CASTES AND SCHEDULED TRIBES

- SHRI DEOKLNANDAN NA-RAYAN: Will the Minister of SOCIAL SECURITY be pleased to state:
- (a) what is the amount allotted State-wise for the welfare programme for Scheduled Castes and Scheduled Tribes respectively in the Third Five Year Plan; and
- (b) the actual amounts utilised State-wise so far during the 3 years if the Plan?

THE DEPUTY MTNISTER IN THB DEPARTMENT OF SOCIAL SECURI-[Y (SHRIMATI MARAGATHAM CHANDRASEKHAR): (a) and (b) A statement ;iving the requisite information is aid on the Table of the House. [See Vppendix L, Annexure No. 24].